June, 1976, publishing the Tamil Nadu Private Colleges (Regulation) Rules, 1976

Papers laid

(ii) Notification G.O.Ms. No. 1286 and 1287, dated the 25th June, 1976.

(iii) Notification G.O.Ms. No. 22J 6, Education, dated the 3rd November, 1976.

(iv) Notification G.O.Ms. No. 2477. Education, dated the 1st December, 1976, publishing an amendment to the Tamil Nadu Private Colleges (Regulation) Rules, 1976.

[Placed in Library. See No. LT-190/77 for (i) t_0 (iv)].

I. **Report on the Progress made in** the intaket of Scheduled Castes and Scheduled Tribes against Vacancies reserved for them in recruitment and Promotion categories on the Railway_s for th_e half yea_r ending the 31st March, 1976

II. Notifications of the Ministry of Railways

THE MINISTER OF RAILWAYS if PROF. MADHU DANDAVATE): Sir, I beg to lay on the Table:

I. A copy (in English and Hindi) of the Report on the Progress made in the intake of Scheduled Castes and Scheduled Tribes against va cancies reserved for them in recruit ment and promotion categories on the Railways for the half year end ing the 31st March, 1976, [Placed in Library. See No. LT-79/77].

II. A copy each (in English and Hindi) of the following Notifica tions of the Ministry of Railways:

(i) Notification G.S.R. No. 1640, dated the 20th November. 1976, publishing the Railways Red Tariff (9th Amendment) Rules, 1976.

(ii) Notification G.S.R. No. 1641 dated the 20th November, 1976,

publishing the Railways Re* Tariff (10th Amendment) Rules, 1976.

on the Table

(iii) Notification G.S.R. No. 3731, dated the 11th December, 1976 publishing the Railways Red Tariff (11th Amendment) Rules, 1976.

[Placed in Library. See No. LT-76/77 for (i) to (iii)].

(iv) Notification S.O. No. 264, dated the 21st January, 1977, [Placed in Library. See No. LT-76/77].

(v) Notification G.S.R. No. 112, dated the 22nd January, 1977, publishing the Open Lines (Railways in India) General (Amendment) Rules, 1976.

(vi) Notification SO. No. 346. dated the 22nd January, 1977, publishing the Railway Passengers (Cancellation of Tickets and Refund of Fares) Rules, 1978.

[Placed in Library. See No. LT-76/77 for (v) to (vi)]

(vii) Notification G.S.R. No. 272, dated the 26th February, 197T, publishing ttie Railway Rate* Tribunal (Amendment) Rule^ 1977. [Placed in Library. See N«. LT-78/77]

(viii) Notification G.S.R. N«. 405, dated the 19th March, 1977, publishing the Railways Red Tariff (Amendment) Rules, 1977. [Placed in Library. See No. LT-126/77].

I.Report (1975-76) and Accounts the **Indian Tourism Development** Corporation Limited, New Delhi and **Related Papers**

II. Notifications of the Ministry of Tourism ana Civil Aviation and Related Papers